

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION  
LOK SABHA  
UNSTARRED QUESTION NO. 3477  
TO BE ANSWERED ON 08.08.2022

**Academic Collaboration between Indian and Foreign HEIs**

3477. SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH:

Will the Minister of EDUCATION be pleased to state:

(a) whether the University Grants Commission has any proposal to have academic collaboration between Indian and foreign Higher Education Institutions (HEIs);

(b) if so, the details thereof and the number of foreign and Indian universities eligible for such collaborations;

(c) the extent to which this proposal would help in improving the ranking of Indian universities; and

(d) the time by which the said proposal is likely to be implemented?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(Dr. SUBHAS SARKAR)**

(a) & (b): The University Grants Commission (UGC) has informed that it has notified the UGC (Academic Collaboration between Indian and Foreign Higher Educational Institutions to offer Twinning, Joint Degree and Dual Degree Programmes) Regulations, 2022. These Regulations are available at [https://www.ugc.ac.in/pdfnews/4555806\\_UGC-Acad-Collab-Regulations.pdf?\\_gl=1\\*70m35y\\*\\_ga\\*MTE3MDExODQ5Mi4xNjQ1NTI3MTU5\\*\\_ga\\_FGHYE\\_CNLXB\\*MTY1OTYxNDUxNi4yNi4xLjE2NTk2MTQ1MjYuMA..](https://www.ugc.ac.in/pdfnews/4555806_UGC-Acad-Collab-Regulations.pdf?_gl=1*70m35y*_ga*MTE3MDExODQ5Mi4xNjQ1NTI3MTU5*_ga_FGHYE_CNLXB*MTY1OTYxNDUxNi4yNi4xLjE2NTk2MTQ1MjYuMA..) Clause 5 of these Regulations specify the following eligibility criteria for Indian and Foreign Higher Educational Institutions (HEIs) to offer Twinning, Joint Degree and Dual Degree programmes under these regulations:

- Any Indian University, within the meaning of Section 2(f) or an institution deemed to be university under Section 3 of the UGC Act, 1956, which is accredited by National Assessment and Accreditation Council (NAAC) or any other Agency authorised in this behalf, with a minimum score of 3.01 on a 4-point scale at the time of application; or which figures in the top 1000 of Times Higher Education or QS World University ranking at the time of application; or which figures in the top 100 in university category of National Institutional Ranking Framework (NIRF) at the time of application;
- Any Foreign HEI, duly established or incorporated or recognised in a foreign country and offering academic and research programmes at the undergraduate and/or higher levels, figuring in top 1000 of Times Higher Education or QS World University ranking at the time of application.

(c): The programmes of twinning, joint degree and dual degree will lead to intensive academic & research partnership between the HEIs, promote exchange of students & faculty and help the Indian HEIs to learn the best practices of the top-ranked global institutions. This will thus help to improve the global ranking of Indian Universities.

(d): These Regulations have already been notified on 02<sup>nd</sup> May, 2022.

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